



V. SHANKAR

B.Com. MBA ALMA CGMA FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303 Block A Legend Commercial Complex
3-4-770 & 136 Opp. ICICI Bank
Above Keshav Medicals
Barkatpura, Hyderabad, Telangana - 500027
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**SCHEDULE FORM - A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CLIQR TECHNOLOGIES INDIA PRIVATE LIMITED**

1. Name of Corporate Person	CLIQR TECHNOLOGIES INDIA PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	28/01/2013
3. Authority Under which Corporate Person is Incorporated / Registered	Registrar of Companies, Karnataka under erstwhile Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72200KA2013PTC067663
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	2 nd Floor, Brigade South Parade No.10, Mahatma Gandhi Road, Bengaluru, Karnataka, 560001
6. Liquidation Commencement Date of Corporate Person	08 th March 2021
7. Name, Address, Email Address, Telephone Number and The Registration Number of the liquidator	V. Shankar, Email: 1981shanky@gmail.com Address: 303, Block-A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-27, IBBI Reg: IBBI/PA-002/IP-N00145/2017-18/10436
8. Last Date for Submission of Claims	07 th April 2021, by 5:00 PM (IST)

Notice is hereby given that the **CLIQR TECHNOLOGIES INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 8th March, 2021. The stakeholders of **CLIQR TECHNOLOGIES INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 7th April, 2021, by 5:00 PM (IST) to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties.

Date: 09.03.2021
Place: Hyderabad



Name and signature of Liquidator
V. Shankar.